

Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.589/96

New Delhi this the 25th Day of February, 1997

Hon'ble Dr Jose P. Verghese, Vice Chairman (J)
Hon'ble Mr S.P. Biswas, Member (A)

Shri Vikramaditya,
S/o Late Shri L.N. Verma,
R/o House No. W7-173,
Village : Palam
New Delhi-110045.

Director Incharge in the
Homoeopathic Pharmacopoeia Laboratory,
Ministry of Health and Family Welfare
Central Govt Offices Complex,
Kamla Nehru Nagar, Ghaziabad.Applicant

(By Advocate : Shri B.B. Raval)

VERSUS

UNION OF INDIA, THROUGH

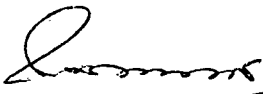
1. The Secretary, **(ISM & Homeopathy)**
Ministry of Health & Family Welfare,
Nirman Bhavan, New Delhi.
2. Dr G.P. Rao,
Senior Chemist,
Homeopathic Pharmacopoeia Committee,
Ministry of Health & Family Welfare,
Nirman Bhavan, New Delhi. ... Respondent.

(By Advocate : None for the Respondents)

ORDER (ORAL)

(By Hon'ble Dr Jose P. Verghese, Vice Chairman (J))

The counsel for the Petitioner submitted that he may be permitted to withdraw this petition with liberty to file in appropriate forum as and when the cause of action arises. Ordered accordingly. This O.A. is dismissed as withdrawn.


(S.P. Biswas)
Member (A)


(Dr Jose P. Verghese)
Vice Chairman (J)